GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 4816 TO BE ANSWERED ON 30.03.2017

Sports Facilities

4816. SHRI RAMSINH RATHWA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to make provisions for adequate sports facilities, playgrounds, athletic tracks and recreation centers in the country with a view to prevent lifestyle diseases in the people;
- (b) if so, the details thereof;
- (c) the details of locations identified for the purpose across the country; and
- (d) the budgetary allocations made/ likely to be made for the purpose in the current Financial Year?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI VIJAY GOEL)

(a) to (c) A new Scheme called "Khelo India – National Programme for Development of Sports" is being implemented by this Ministry as a Central Sector Scheme from the current financial year 2016-17. This Scheme provides for conducting sports competitions in two age groups of (i) under 14 and (ii) under 17 all over India to encourage mass participation of both boys and girls in Sports and creation of sports infrastructure facilities, namely, Synthetic Athletic Track, Synthetic Hockey Field, Synthetic Turf Football Ground, Multipurpose hall, Swimming pool, etc. This scheme is

also applicable all over India. This scheme is applicable all over India. The objectives of the Scheme are:

- a) Broad basing of sports
- b) Identification of talent, train the talented persons and nurture the talent
- c) Groom the talented persons
- d) Creation of Sports Infrastructure at Block, Tehsil, District, State levels, etc.
- e) Providing excellence in sports.

The broad-basing of sports through creation of infrastructure and competition will deepen the sporting culture in country and it will positively impact health and fitness of individuals reducing prevalence of lifestyle diseases.

This scheme is demand-driven scheme. Proposals, as and when received from States, if complete in all respects and technically feasible, are sanctioned subject to availability of funds.

Details of funds released to States/UT for conducting sports competitions and development of sports infrastructure under Khelo India are at Annexure – I.

(d) Revised Estimates (RE) 2016-17 for Khelo India Scheme is Rs.118.10 crore.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 4816 FOR 30.03.2017 ASKED BY SHRI RAMSINH RATHWA, MP, REGARDING SPORTS FACILITIES.

Annexure – I

State/UT-wise details of funds released under Khelo India Scheme for conducting sports competitions and development of sports infrastructure during the current financial year 2016-17 (position as on 02.03.2017)

(Rs. in crore)

S.No.	Name of State/UTs	Sports Competition	Infrastructure
1.	Andhra Pradesh	2.48	2.50
2.	Arunachal Pradesh	0.66	2.50
3.	Assam	2.62	-
4.	Bihar	-	-
5.	Chhattisgarh	1.52	-
6.	Goa	0.15	-
7.	Gujarat	2.46	-
8.	Haryana	-	2.00
9.	Himachal Pradesh	0.53	-
10.	Jammu & Kashmir	6.07	1.80
11.	Jharkhand	1.56	-
12.	Karnataka	2.36	5.80
13.	Kerala	1.20	2.50
14.	Madhya Pradesh	3.38	3.50
15.	Maharashtra	-	4.00
16.	Manipur	-	-
17.	Meghalaya	-	-
18.	Mizoram	0.42	-
19.	Nagaland	0.45	-
20.	Odisha	-	-
21.	Punjab	1.70	4.64
22.	Rajasthan	3.29	3.44
23.	Sikkim	-	-
24.	Tamil Nadu	3.65	-
25.	Telangana	2.08	2.00
26.	Tripura	0.37	-
27.	Uttar Pradesh	-	-
28.	Uttarakhand	1.51	1.50
29.	West Bengal	2.58	-
30.	Puducherry	0.17	2.46
31.	Lakshadweep	0.07	-
	TOTAL	41.28	38.64
